

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. 32/2016

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: MIS Carpo Electronic Ltd & Bakers Agrifoods Pvt Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1956

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Adesh Tandon	PCS	Applicant	Adesh Tandon
2	Siddharth Singhal	Advocate	Applicant	S Singhal
3.	M.K BAGRI	OL ALD	RDC No 32 OL ALD	

CP No.32/ALD/2016

Sh. Adesh Tandon, PCS for the petitioner. Sh. M.K. Bagri, OL for the Central Government.

Representation affidavit of the Regional Director (NR) of the corporate applicant has been filed. A perusal of the same goes to show that it is silent, as to whether a communication/notice by its office duly issued to the Income Tax Department, Jurisdictional Commissioner, where the petitioner companies are addressed. So as to invite their comments/objection, if any, to the present petition.

Therefore, the office of the RD(NR) is expected to clarify this position by filing a better supplementary affidavit and to confirm as to whether a notices were issued or otherwise to the Income Tax Department, other Sectoral Regulatory Authorities and as to whether it is mandatory or otherwise under the prescribed procedure. Such affidavit to be filed within 10 days by serving an advance copy to the petitioner counsel.

Hence, the matter be listed on 10th October, 2017.

Sd_____

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash